

taken to establish other foreign markets for our film?

Shri Sham Nath: Our efforts in this regard are always continuing.

Shri D. C. Sharma: May I know if any reasons have been given for the total ban on the import of our Indian films there?

Shri Sham Nath: No reasons are given, but the reasons are obvious. As a matter of fact, a committee was appointed—Film Fact-finding Committee by the Pakistan Government—which recommended that there should be a total ban on the import of Indian films into Pakistan.

Shri Ansar Harvani: Does the Government propose to give any subsidy to Indian producers to dub Indian films in Arabic and Persian so that they may find a good market in the eastern countries?

Shri Sham Nath: That is a different matter. But whatever encouragement we can possibly give to Indian producers, we are always willing to give.

श्री भक्त दर्शन : श्रीमान : क्या इस संबंध में पाकिस्तान सरकार से कोई पत्र-व्यवहार किया गया था ; यदि हा. तो उन्होंने इस संबंध में क्या उत्तर दिया था?

श्री शाम नाथ : जिस वक्त जनवरी के महीने में यह बैन लगाया गया, तो इंडियन हाई कमिश्नर ने पाकिस्तान गवर्नमेंट को प्रोटेस्ट किया और मार्च के महीने में एक ऐड मेम्वार (aide memoire) भी उनको दिया। उस के बाद बसल्ज में हमारे ट्रेड रिप्रेजेंटेटिव ने पाकिस्तान के रिप्रेजेंटेटिव से बातचीत की और उन्होंने यह कहा कि हम इस मामले को देखेंगे।

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि पाकिस्तान ने सिर्फ हिन्दुस्तान की फ़िल्मों को ही बैन किया है या और देशों की फ़िल्मों को भी बैन किया है ?

Shri Sham Nath: I am not aware about this, but I think they want to protect their own industry and because Indian films compete with their films, therefore probably the ban has been imposed on the import of Indian films only.

Shrimati Savitri Nigam: May I know what are the African countries which are importing our films and whether Pakistan has put some ban on the export of films to African countries?

Shri Sham Nath: I am not aware of that.

Indian Fishermen Killed by Pakistani Border Forces

*853. **Shri Tridib Kumar Chaudhuri:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 297 on the 14th August, 1962 and state:

(a) whether any monetary compensation has been demanded from the Government of Pakistan for the family members of the two fishermen who were killed by Pakistan border Forces by firing on or about the 28th July, 1962, and

(b) whether any reply has been received from the Government of Pakistan to this demand for compensation?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). Yes, Sir. Adequate compensation has been formally demanded on behalf of the fishermen killed and injured from the Pakistan Government. Their reply is still awaited, and we are continuing to press the Pakistan Government in the matter.

Shri Tridib Kumar Chaudhuri: In view of the fact that many of our protests about these shootings and demands for compensation have remained unreplyed to till now, may I know whether Government are thinking of taking some steps on our side of the border, particularly in the riverine

border, to give more effective protection to our fishermen who fish in Indian waters?

Shri Dinesh Singh: Yes; these matters have been mentioned several times in this House. We are taking steps to give them protection. In this particular case, this matter was also brought up in the Chief Secretaries meeting and we are pressing for the compensation.

Shri Hem Barua: Are our Government convinced of the fact that our security measures on the Indo-Pakistan border are far from adequate and satisfactory? Or else, how do Government account for this distressing frequency of incidents on the border?

Shri Dinesh Singh: The matter of protection of Indo-Pakistan border has been discussed in this House several times. Government is taking all possible measures. It is a very long border and it is not possible to protect every inch of it in that way.

Mr. Speaker: He wants to know whether the security measures are adequate.

Shri Dinesh Singh: Yes.

Shri Hem Barua: I want to know whether the Government are not convinced of the fact that the security measures on the Indo-Pakistan border are far from adequate and satisfactory? Or else, how do Government account for this distressing frequency of incidents?

Mr. Speaker: He has answered that they are adequate.

Shri Hari Vishnu Kamath: You gave the answer; not he.

Mr. Speaker: I put him the question whether they are adequately protected and he said it is adequate.

Shri Hem Barua: What about the second part of the question? They are eye-washing everything.

Mr. Speaker: Order, order

Shri Hem Barua: I just wanted to know, how else, Government account for this distressing frequency of incidents? Do the Government want to say that this is simply because of the mentality behind the Pakistani leaders, to which the Prime Minister referred the other day or are there other reasons?

Mr. Speaker: He wants an answer to this speech?

Shri Hem Barua: I seek your protection. There has been no reply.

An Hon. Member: What can the Speaker do?

Shri Hem Barua: He has the power to force the Government to give an answer.

Shri Hari Vishnu Kamath: The Prime Minister also is silent.

Mr. Speaker: Shri Banerjee.

Shri S. M. Banerjee: Now that the Pakistan Government is still silent about paying any compensation to the families of these fishermen, I want to know whether any financial aid or help has been given by our Government to these families.

Shri Dinesh Singh: The local authorities do whatever they can to help them. Two of them who were injured are in hospital and they are being cared for.

Mr. Speaker: The hon. Member wants to know whether any help from the Central Government has been given.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I do not think the Central Government has given any help. They will gladly do so if necessary. Normally, it is the State Government that does.

Shri S. M. Banerjee: Sir, my question was specific. The Pakistan Government has not paid any compensation and I am sure they will not pay.

I want to know, when Pakistan has disowned its responsibility, whether we are going to pay them some compensation.

Mr. Speaker: Can we in anticipation of their refusal pay them compensation just now when the Central Government has written to the Pakistan Government. We cannot presume that they would not pay. He might anticipate that, but the Government cannot do that.

Shri Tridib Kumar Chaudhuri: May I know if the border outposts on the riverine borders are equipped with boats so that they might occasionally patrol the Indian side of the river banks?

Shri Jawaharlal Nehru: I suppose they should be and must be. I cannot definitely say. I do not personally know. But I imagine they should be.

Shri Hem Barua: Another vague reply. This is how we are opening our borders, our frontiers to our enemies.

Mr. Speaker: Cannot the Minister say this much, that he has not the answer to something specific that is asked. If at that time he has not got the answer, certainly he can be asked to obtain that information and furnish the same. But this right at least he has got to say that at that particular time he has no information.

Shri Hem Barua: He said: "I think", "There might be" etc.

Shri D. C. Sharma: Sir, I suggest that the remarks of the hon. Member when he said: "This is how we are opening our borders, our frontiers to our enemies", should be expunged from the records.

Shri Hem Barua: I will say that a hundred times.

Mr. Speaker: Order, order.

Shri H. P. Chatterjee: Is it a fact that the fishermen who fish in these waters complained to the Government

on our side that they do not get any protection, and even after that no protection is being given to them?

Shri Dinesh Singh: Only the other day a question came up about some fishermen who were fishing and who were approached from the Pakistan side. On that occasion our police went, helped them and brought them back. So protection is being given.

४ रुसी अन्तरिक्ष यात्री

* ८५४. श्री भक्त दर्शन : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) हाल ही में सोवियत रूस के दो उड़कों ने अन्तरिक्ष में पृथ्वी की जो कई बार परिक्रमा की थी, क्या भारत की अनुसन्धान-शालाओं ने उनकी गतिविधियों का अवलोकन व अध्ययन किया था ;

(ख) यदि हाँ तो क्या उस अवलोकन और अध्ययन के बारे में एक विस्तृत विवरण सभा पटल पर रखा जावेगा ; और

(ग) उन अध्ययनों से भारत में लाभ उठाने की क्या योजना बनाई गई है या बनाई जा रही है ?

बैदेशिक-कार्य मंत्रालय से उपमंत्री (श्री दिनेश सिंह) : (क) हाल ही में सोवियत रूस के मेजर निकोलाएव और कर्नल पापोविच के अन्तरिक्ष में जो जो द्वैध कक्षीय उड़ान की उसके व्यवस्थित अवलोकन और अध्ययन के लिए भारतीय अनुसन्धान-शालाओं में कोई व्यवस्था नहीं की गई थी ।

(ख) और (ग) . प्रश्न ही नहीं उठते ।

[(a) No systematic observation and study by Indian observatories of the dual orbital flight in space recently by Major Nikolaev and Colonel Popovitch of the U.S.S.R. were organised.

(b) and (c). Do not arise.]